

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3440

ANSWERED ON:30.08.2013

RESERVATION IN FACULTY SELECTION IN MEDICAL DENTAL COLLEGES

Krishnaswamy Shri M.;Paswan Shri Kamlesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the norms/provisions laid down by the Government in respect of reservation of seats in appointment and promotion of faculty members belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) and Other Backward Classes (OBCs) in medical, dental, nursing colleges in the country;
- (b) whether violation of 200 point reservation roster and certain other provisions in appointment/promotion of faculty members in a few medical, dental, nursing colleges including Maulana Azad Institute of Dental Sciences, New Delhi have been reported in the country;
- (c) if so, the details thereof along with the action taken/proposed by the Government thereon;
- (d) the steps taken/proposed by the Government to ensure due representation of SC/ST/OBC candidates in the selection of faculty in the medical, dental, nursing colleges in the country; and
- (e) whether the Government has any proposal to review the reservation in appointment of faculty in speciality and super-speciality courses in medical, dental, nursing colleges in the country and if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (e): The information is being collected and will be laid on the table of the House.